

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 125  
Appeal No. 639/252/ND/2019**

**Under Section: 252**

**In the matter of:**

Grassroots Skill Development Initiative Pvt. Ltd. ....**Appellant**

Vs.

ROC & Another. ....**Respondent**

**Order delivered on 11.10.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Appellant :  
For the ROC : Mr. M. Yadubhushana Rao, AROC  
For the IT : Mr. Vipul Agrawal, St. Counsel

**ORDER**

Due to paucity of time and already fixed matter at 2:15 p.m. and the matter for hearing on day to day basis, as per the direction of the Hon'ble NCLAT, this matter is adjourned to 05.11.2019.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh